

Levy on Cement

1254. SHRI PRAMOD MAHAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to impose levy on cement to prevent rise in its prices;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) Does not arise.

(c) There is always a seasonal increase in price of cement during the peak construction period. During April this year, the increase has been sharp. As advised by the Government, the cement producers have agreed to roll back their ex-stockists price to the level of 31st March, 1990. As per the reports received, the prices of cement have started coming down to the desired level. Further, Office of the Development Commissioner for Cement Industry has been advised to keep a close watch on the price movement and monitor the same. The production of cement in the country is, by and large, sufficient to meet the domestic demand.

Appointment of retired officers in the AIIMS

1255. SHRI BASUDEB MOHAPATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the authorities of the All India Institute of Medical Sciences, New Delhi are appointing some of their officers as O.S.Ds after their retirement;

(b) whether it is also a fact that such practice had never been adopted in the past; and

(c) if so, what corrective steps are being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) The All India Institute of Medical Sciences, New Delhi have reported that there are, at present, two sanctioned posts of Officers on Special Duty—one to assist the President, AIIMS who is also the Minister for Health & Family Welfare and the other for All India Post Graduate Medical Course Entrance Examination. The post of OSD to the President, AIIMS is co-terminus with the President, AIIMS and the appointment to this post is done on the recommendations of the President, i.e. the Union Health Minister.

(c) Does not arise in view of the replies to (a) and (b) above.

Target of power generation in seventh and eighth plan period by NTPC

1256. SHRIMATI KAMLA SINHA: Will the Minister of ENERGY be pleased to state:

(a) what has been the estimated target of power generation by NTPC during the Seventh Plan;

(b) what is NTPC's estimated target of power generation during the Eighth Plan period and what is the cost involved; and

(c) when was NTPC's KAHALGAON (Bhagalpur) Project cleared; its estimated cost and by when it is likely to be commissioned?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) The estimated target of the NTPC for power generation during the Seventh Plan period was 110788 Million Units.

(b) The capacity addition plans, generation targets and investment programme of the Corporation during the Eighth Plan

period have not yet been finalised. The Corporation is likely to generate power around 340000 Million Units during the Eighth Plan period.

(c) The Kahalgaon Super Thermal Power Project (4x210 MW) along with the associated transmission system was approved by the Government in July, 1985 at an estimated cost of Rs. 1058.64 crores. The first unit of the project is scheduled to be commissioned by July, 1991 with subsequent units at an interval of six months each thereafter.

Allocation of gas for gas based power projects in Gujarat

1257. SHRI VITHALBHAI M. PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the quantity of gas earmarked for each gas-based power project of Gujarat?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): The following commitments of gas supply have been made for power projects in Gujarat State:—

(MMCMD)

Project	Qty. of gas committed
1. Gujarat Electricity Board, Uttran	0.70
2. Gujarat Electricity Board, Dhuvan	0.50
3. Ahmedabad Electric Co., Vatva	0.40
4. Gujarat Industrial Power Corporation Ltd., Baroda	0.70
5. Reliance Petrochemicals (For Captive Power Plant)	0.50

In addition, supply of gas for GEB Power projects at Paguthane (Gandhar) and Pipavav (Saurashtra) and NTPC Power Project at Gandhar has been committed in principle, subject to investment approvals for the concerned gas development projects.

Vayudoot booking by a private firm at Vijayawada

1258. DR. YELAMANCHILI SIVAJI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that at Vijayawada, Indian Airlines is running a booking office;

(b) whether it is also a fact that bookings for Vayudoot flights are not made in that office and that the booking has been entrusted to a private firm; and

(c) if so, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) and (c) The volume of business in Vijayawada does not justify opening of Vayudoot's own booking office and therefore the commercial/operational functions there have been entrusted to ticketing/handling agents.

Targets of power generation during eighth plan period.

1259. SHRI PASUMPON THA. KIRUTTINAN:

SHRI V. GOPALSAMY:

Will the Minister of ENERGY be pleased to state:

(a) what is the estimated target of power generation in the country during the Eighth Plan period;

(b) how much out of this will be hydel and how much thermal;

(c) which are the major projects proposed to be set up during the Eighth Plan period;

(d) what was the power generation, both thermal and hydel separately at the beginning of the Seventh Plan period;

(e) how much thermal and hydel power has been added during the Seventh Plan period, region wise; and